

Name of the Corporate Debtor: AJS Impex Private Limited; Date of Commencement of CIRP: 15.07.2022; List of Creditors as on: 15.11.2022

Annexure-4

Summary of List of Operational Creditors (Government Dues)

Sr. No.	Details of Claimant		Details of Claim received		Details of Claim admitted						Amount of Claim under Verification (Rs.)	Remarks, if any		
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by Security Asset	Amount covered by guarantee	Whether related party?	% of Voting Share in CoC, if applicable			Amount of any mutual dues, that may be set off (Rs.)	Amount of claim not admitted
1	Goods & Service Tax		29/07/22	1,940,300,486	-		-	-	Nc	NA	-	-	1,940,300,486	
2	Assistance Commissioner of Income Tax		23/08/22	2,007,666	1,941,846		-	-	Nc	NA	-	-	65,820	
3	Asst. Commissioner - Goods & Service Tax		07/10/22	25,276,278	22,665,156		-	-	Nc	NA	-	-	2,611,122	
3	Total			1,967,584,430	24,607,002								1,942,977,428	

(Amount in ₹)

General Notes

1 Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.



Atul Jain
Atul Jain

Resolution: Professional
IBBI/PA-001/IP-P00307/2017-18/10371
Date: 15.11.2022
Place: Mumbai
Valid AFA upto 16th December, 2022